

GOVERNMENT OF INDIA  
MINISTRY OF HEAVY INDUSTRIES  
LOK SABHA  
UNSTARRED QUESTION NO. 1197  
ANSWERED ON 30.07.2024

**PROMOTION OF ELECTRIC VEHICLES**

1197 **SHRI YOGENDER CHANDOLIA:**

Will the Minister of **HEAVY INDUSTRIES** भारी उद्योग मंत्री be pleased to state:

- (a) whether the Government is considering to promote Electric Vehicles (EVs) in the country;
- (b) if so, the details thereof;
- (c) whether the Government is considering to provide subsidy to the people of the country; and
- (d) if so, the details thereof?

**ANSWER**  
**THE MINISTER OF STATE FOR HEAVY INDUSTRIES**  
**(SHRI BHUPATHIRAJU SRINIVASA VARMA)**

**(a) & (b):** Ministry of Heavy Industries is currently implementing the following schemes to promote Electric Vehicles (EVs) in the country: -

- i. Electric Mobility Promotion Scheme (EMPS)-2024 with an outlay of ₹500 Crore for a period 4 months, w.e.f. 1<sup>st</sup> April 2024 till 31<sup>st</sup> July 2024 which provides incentives to buyers of e-2W and e-3W.
- ii. Production Linked Incentive Scheme for Automobile and Auto Component Industry (PLI-AAT) with a budgetary outlay of ₹25,938 Crore. The scheme incentivises various categories of electric vehicles including e-2W, e-3W, e-4W, e-buses and e-trucks also.
- iii. Production Linked Incentive Scheme for manufacturing of Advanced Chemistry Cell (PLI-ACC) Battery Storage in the country with a budgetary outlay of ₹18,100 Crore.
- iv. Scheme to Promote Manufacturing of Electric Passenger Cars in India to attract investments from global EV manufacturers and promote India as a manufacturing destination for e-vehicles.

Further, following initiatives have also been taken up by the Government of India to increase the use of electric vehicles in the country: -

- i. GST on electric vehicles and chargers/ charging stations for electric vehicles has been reduced to 5%.
- ii. Ministry of Road Transport & Highways (MoRTH) announced that battery-operated vehicles will be given green license plates and be exempted from permit requirements.
- iii. MoRTH issued a notification advising states to waive road tax on EVs, which in turn will help reduce the initial cost of EVs.

**(c) & (d):** Since 2015, the Central Government has been providing subsidies to electric vehicle buyers under Phase-I & Phase-II of the Scheme for Faster Adoption and Manufacturing of Electric & Hybrid Vehicles in India. Under Electric Mobility Promotion Scheme (EMPS)-2024, incentives/ subsidy is provided to buyers of e-2Ws and e-3Ws in the form of reduction in upfront purchase price of electric vehicles.

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